

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016
With TP No. 41/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company:

Agroweb Trading Pvt. Ltd.


V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

- | | | | | |
|----|--|--|-------------|---|
| 1. | Navin Pahwa, Adv
For Shaktikanth Pahwa, Adv | | Petitioner |  |
| 2. | Sandeep Singhi
(now retired) | | Resp 1 to 6 | |

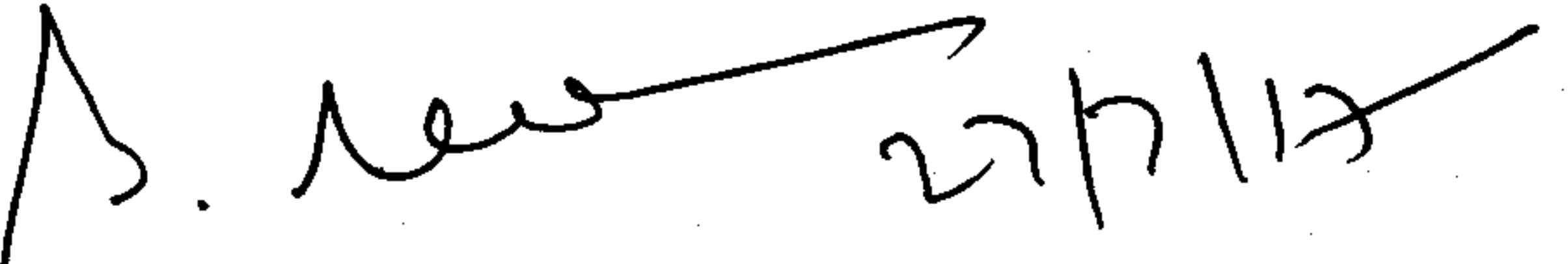
ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Sandeep Singhi present for Respondents no. 1 to 6.

Learned Counsel for Respondents no. 1 to 6 represented that he is withdrawing his Vakalatnama for Respondents no. 1 to 6.

Learned Advocate Mr. Jatin Seghal represented that he will file Vakalatnama for Respondents no. 1 to 6.

List the matter on 03.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.